

Serial No. of Order	Date of Order	Order with Signature
5	10.2.93	<p>I have heard Mr. P.K. Mishra, learned counsel for the petitioner and Mr. P.N. Mohapatra, learned Standing Counsel in full. Case closed. Judgment reserved.</p> <p style="text-align: right;">Km VICE-CHAIRMAN</p>
6	30/7/93	<p>Judgment is pronounced in open Court vide separate sheets attached to these records. This application is accordingly disposed of.</p> <p>No Costs.</p> <p style="text-align: right;">Km Vice-chairman</p>